

HARYANA VIDHAN SABHA

Un-Starred Questions

to be asked at a meeting of the Haryana Vidhan Sabha to be held on

Friday, the 4th March, 2022.

To Construct a Building of Prarambh State Institute

648. Smt. Geeta Bhukkal, M.L.A.: Will the Education Minister be pleased to state whether there is any proposal under Consideration of the Government to construct a building of Prarambh State Institute of Advanced Studies in Teacher Education, Jhajjar; if so, the time by which the abovesaid building is likely to be constructed ?

Total Number of Industries Setup in State

699. Ch. Abhay Singh Chautala, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) the year wise and district wise details of new industries set up alongwith their investment from the year 2014 till to date in the State ; and
 - (b) the total number of industries closed in the State togetherwith the total number of persons have been provided employment in the industries mentioned in at (a) above from the year 2014 till to date ?
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Details of Group Housing Residential Colonies

670. Shri Varun Chaudhry, M.L.A.: Will the Chief Minister be pleased to state the Legislative Assembly wise details of Group Housing residential colonies (with area) which have been granted license by the Government in the State during the last five years ?

Details of Sewerage Water Releasing into Western Yamuna Canal

760. Shri Bishan Lal Saini, M.L.A.: Will the Chief Minister be pleased to state whether it is a fact that huge quantity of sewerage water of Yamuna Nagar city is being released into Western Yamuna Canal near Hamida Head; if so, the details thereof ?

To Start Classes in Unani Medical College

706. Shri Aftab Ahmed, M.L.A.: Will the Ayush Minister be pleased to state the time by which the classes are likely to be started in Unani Medical College, Akera (Nuh) ?

To Update the NDC Portal

690. Shri Ghanshyam Dass Arora, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that the houses constructed in the year 2017 in the approved area are shown as approved on NDC portal but the vacant plots therein are shown as unapproved whereas Khasra no. is approved in Yamuna Nagar Municipal Corporation; and
 - (b) if so, whether there is any proposal under consideration of the Government to approve the said unapproved plots togetherwith the details thereof alongwith the time by which the said portal is likely to be updated ?
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To Set-up A New 132 K.V. Power House

681. Shri Sita Ram Yadav, M.L.A.: Will the Power Minister be pleased to state whether there is any proposal under consideration of the Government to setup a new 132 K.V. Power House outside of Kanina city togetherwith the time by which the said Power House is likely to be setup?

To Construct Four Lane Road

625. Dr. Krishan Lal Middha, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to construct four lane road from Titram Mor to Hansi via Naguran-Jind road; and
 - (b) if so, the time by which it is likely to be constructed?
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To Provide the Status of Mahagram to Villages

619. Shri Indu Raj Narwal, M.L.A.: Will the Development and Panchayats Minister be pleased to state—

- (a) whether it is a fact that an announcement was made by the Hon'ble Deputy Chief Minister to provide the status of Mahagram to the villages having the population of ten thousand in State; and
 - (b) if so, whether there is any proposal under consideration of the Government to provide the status of Mahagram to villages having ten thousand population like Kathura, Butana, Baroda, Gangana, Jagsi, Shamri and Mundlana togetherwith the time by which the abovesaid proposal is likely to be materialized ?
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Number of Complaints Received Through C.M. Window

751. Shri Jagbir Singh Malik, M.L.A.: Will the Chief Minister be pleased to state—

- (a) the department wise number of complaints received by the Government through C.M. window since January, 2019 to January, 2022 alongwith their nature; and
- (b) the action taken by the Government on the abovesaid complaints ?

Details of Posts in Education Department

711. Shri Balraj Kundu, M.L.A.: Will the Education Minister be pleased to state—

- (a) the total number of Primary, Middle, Higher, Senior Secondary Schools in the State togetherwith the total number of sanctioned posts of JBT, TGT, PGT teachers in State alongwith the posts lying vacant;
- (b) the total number of sanctioned posts of Chowkidars, Gardeners and Sweepers (non teaching staff) in Education Department in State togetherwith the posts lying vacant; and
- (c) whether there is any proposal under consideration of the Government to fill up the abovesaid vacant posts; if so, the details thereof ?

To Open a Para Medical College

659. Shri Subhash Gangoli, M.L.A.: Will the Medical Education Minister be pleased to state whether there is any proposal under consideration of the Government to open a Para Medical College in Safidon Assembly Constituency; if so, the time by which the abovesaid college is likely to be opened ?

Special Task Force to Combat the Drug Trafficking and Crime

634. Shri Kuldeep Vats, M.L.A.: Will the Home Minister be pleased to state—

- (a) whether it is a fact that the rate of crime and drug trafficking is increasing day by day in Badli Assembly Constituency as well as in the whole State; and
 - (b) if so, whether there is any proposal under consideration of the Government to form special task force to combat increasing crime and drug menace in State togetherwith the details thereof ?
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Number of Houses Demolished in Khorl Village

727. Shri Neeraj Sharma, M.L.A.: Will the Chief Minister be pleased to state—

- (a) whether it is a fact that the houses of poors in Khorl village of Faridabad have been demolished under the orders of the Hon'ble Supreme Court; if so, the total number of houses demolished togetherwith the total number of families rehabilitated; and
- (b) the action taken by the Government against the officers of Police Department, Electricity Department, Municipal Corporation and other Administrative Officers who were deputed at the time of construction of abovesaid houses in village Khorl togetherwith the details thereof ?

To Develop Green Belt

652. Shri Ghanshyam Saraf, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to develop green belt from Basiya Bhawan to M.L. Sharma Hospital in Bhiwani; and
- (b) if so, the time by which it is likely to be developed ?

Employment Provided through Employment Department

667. Shri Surender Panwar, M.L.A.: Will the Minister of State for Labour and Employment be pleased to state the total number of Youth of Sonipat Assembly Constituency who have been provided Employment by the Employment Department in the Private Sector from the year 2019 till to date togetherwith the details thereof ?

To Increase the Bus Service

641. Shri Pardeep Chaudhary, M.L.A.: Will the Transport Minister be pleased to state whether it is a fact that 5-6 buses of Haryana Roadways were plying previously from Raipur Rani to Ambala Cantt. but now only 2-3 buses are plying; if so, whether there is any proposal under consideration of the Government to increase the bus service of the Haryana Roadways on the said route ?

Details of the Width of the Road

741. Shri Bharat Bhushan Batra, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) the width of the road and green belt from Mela Ground Chowk, Rohtak-Gohana road up to Makroli toll plaza in accordance with the Punjab

Scheduled Roads and Controlled Areas Registration of Unregulated Development Act, 1962; and

- (b) whether the site plan of the Shanni Mandir situated on the right hand side on the abovesaid road has been approved by the Government; if not, the action taken by the Government to remove the said structure/ construction ?

To Raise and Strengthen River Banks

688. Smt. Renu Bala, M.L.A.: Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to raise and strengthen the banks of rainy river flowing near the Sadhaura town togetherwith the details thereof ?

Total Amount Received Under Haryana Corona Relief Fund

700. Ch. Abhay Singh Chautala, M.L.A.: Will the Chief Minister be pleased to state—

- (a) the total amount received under the Haryana Corona Relief Fund during the Corona Epidemic in the State so far; and
- (b) the institution wise, head wise and scheme wise details of the amount provided from the said relief fund so far ?

Shifting of low Tension/High Tension Lines

671. Shri Varun Chaudhry, M.L.A.: Will the Power Minister be pleased to state the details of places where low tension/high tension lines passing over densely populated areas and public places have been shifted by the Government during the last two years in the State togetherwith the details of expenditure thereof ?

To Stop Movements of Overloaded Trucks

761. Shri Bishan Lal Saini, M.L.A.: Will the Mines & Geology Minister be pleased to state—

- (a) whether it is a fact that the overloaded trucks with mining sand passes from all the villages in Radaur Assembly Constituency and the water seepage from sand is damaging the roads; and
- (b) if so, whether there is any proposal under consideration of the Government to prohibit the movement of said trucks in Radaur Assembly Constituency ?
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To Start Classes in Mewat Model School

707. Shri Aftab Ahmed, M.L.A.: Will the Education Minister be pleased to state—

- (a) the time by which the classes are likely to be started in newly constructed Mewat Model School, Chilawali, Nuh; and
 - (b) the name and number of the posts on which staff have been recruited by the Government in said school togetherwith the details thereof ?
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Survey of Property Tax

691. Shri Ghanshyam Dass Arora, M.L.A.: Will the Chief Minister be pleased to state—

- (a) whether it is a fact that the survey of property tax conducted by the Yachi company in Municipal Corporation, Yamunanagar during the year 2018 is very wrong; and
 - (b) if so, the action taken by the Government in this regard ?
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To Replace the Vacuum Circuit Breakers

682. Shri Sita Ram Yadav, M.L.A.: Will the Power Minister be pleased to state—

- (a) whether it is a fact that the vacuum circuit breakers in all the 132 KV power houses of Ateli Assembly Constituency has been failed; and
 - (b) if so, whether there is any proposal under consideration of the Government to replace the vacuum circuit breakers in abovesaid power houses togetherwith the time by which these are likely to be replaced?
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To Open a Trauma Centre

626. Dr. Krishan Lal Middha, M.L.A.: Will the Health Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to open a Trauma Centre in Jind City; and
 - (b) if so, the time by which it is likely to be opened ?
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To Open the I.M.T.

620. Shri Indu Raj Narwal, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that an announcement was made by the Hon'ble Chief Minister to open the I.M.T. in Baroda Constituency, during the bye-election of Baroda Assembly Constituency; and
 - (b) if so, the present status thereof togetherwith the time by which the abovesaid I.M.T. is likely to be opened ?
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Details of Bus Routes

752. Shri Jagbir Singh Malik, M.L.A.: Will the Transport Minister be pleased to state the details of routes and number of buses running to Bhagat Phool Singh Mahila University and BPS Mahila Medical College from various places at present togetherwith the Pre-Covid details thereof ?

To Check the Increasing Crime Cases

738. Shri Balraj Kundu, M.L.A.: Will the Home Minister be pleased to state—

- (a) the reasons for which the cases of loot, murder, ransom and robbery are continuously increasing in Meham town togetherwith the reasons for not tracing the said cases;
 - (b) the steps taken by the Government to check the increasing crime in Meham; and
 - (c) the total numbers of CCTV cameras installed by the Government to check criminal activities in Meham so far ?
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To Repair/Reconstruct the Road

660. Shri Subhash Gangoli, M.L.A.: Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to repair/re-construct the road from village Kharak Gagar to Kalwa in Safidon Assembly Constituency; if so, the time by which the abovesaid road is likely to be repaired/reconstructed ?

Employment for Youths of State

635. Shri Kuldeep Vats, M.L.A.: Will the Minister of State for Labour and Employment be pleased to state—

- (a) whether it is a fact that the Hon'ble High Court has Stayed the Law of Government to reserve 75 percent seats for local candidates in private sector jobs in State; and
 - (b) if so, the steps likely to be taken by the Government to provide employment to youths in State ?
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To Remove the Illegal Constructions

728. Shri Neeraj Sharma, M.L.A.: Will the Chief Minister be pleased to state—

- (a) the present map of the Delhi-Mumbai-Vadodara Expressway which is likely to be passed from Faridabad bye pass togetherwith the map which was proposed earlier before the present map; and

- (b) the present status of removing illegal constructions from Sector 13-14 dividing road (BPTP Chowk) to Sector 8-9 dividing road on the land of HSVP, Faridabad and Irrigation Department togetherwith the time by which these illegal constructions are likely to be removed ?

To Construct Road

653. Shri Ghanshyam Saraf, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to construct a road from Tigrana Mor to N.H.A.I. Bye pass at village Ninan passing near by the village Kaluwas in Bhiwani Assembly Constituency; and
- (b) if so, the time by which it is likely to be constructed togetherwith the details thereof ?

To Install New Street Lights

668. Shri Surender Panwar, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that the work order has been given by the Municipal Corporation to any agency for installing new street lights in Sonipat Assembly Constituency; and
- (b) if so, the time by which the installation work of new street lights is likely to be started?

To Re-start Ration Card Services

642. Shri Pardeep Chaudhary, M.L.A.:
Shri Surender Panwar, M.L.A.:
Shri Parmod Kumar Vij. M.L.A. : } Will the Deputy Chief Minister be

pleased to state whether it is a fact that the ration card services on the website of the Food and Supplies Department are lying closed since February,2021; if so, the time by which the abovesaid services are likely to be re-started ?

Details of Mine Allotment

746. Shri Bharat Bhushan Batra, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) the details of the terms and conditions in regard to allotment of Dadam mine to the M/S Sunder Marketing Associates and Karamjeet Singh & Company Limited on 03.01.2014;

- (b) whether it is a fact that Sunder Marketing Associates has requested on 14.05.2015 to the Chief Minister of Haryana for granting permission to transfer 51 percent share of the KJSL to the Sunder Marketing Associates; if so, the details of the application alongwith the action taken thereof; and
- (c) whether it is a fact that an order has been passed by the Hon'ble Supreme Court on 11.08.2017 to forfeit the security amount of Rs. 28.75 crore deposited by the allottee at the time of mining allotment; if so, the action taken by the Government so far?

Total Number of Employments under MGNREGA Scheme

701. Ch. Abhay Singh Chautala, M.L.A.: Will the Development & Panchayats Minister be pleased to state the districtwise number of peoples who sought employment in the State under the MGNREGA scheme in the year 2021-22 togetherwith the total number of peoples who were provided employment alongwith the total number of days employment has been provided to the abovesaid people ?

Number of Loan Melas Organized under Mukhyamantri Antyodaya Pariwar Utthan Yojna

672. Shri Varun Chaudhry, M.L.A.: Will the Chief Minister be pleased to state—

- (a) the district wise number of loan melas organized by the Government and the expenditure incurred thereon under the Mukhyamantri Antyodaya Pariwar Utthan Yojana since the inception of the scheme in State;
- (b) the districtwise number of persons who applied for the loans and number of persons whose loans have been sanctioned so far; and
- (c) the amount spent on advertising the scheme within and outside the State since its inception ?

To Construct Kendriya Vidyalaya

708. Shri Aftab Ahmed, M.L.A.: Will the Education Minister be pleased to state—

- (a) the present status of the proposed Kendriya Vidyalaya to be constructed in village Salaheri of district Mewat, Nuh; and
 - (b) the time by which the said Vidyalaya is likely to be constructed ?
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To Make New Ayushman Cards

692. Shri Ghanshyam Dass Arora, M.L.A.: Will the Health Minister be pleased to state—

- (a) whether it is a fact that Ayushman cards had been made by the Government according to the survey of 2011; and
- (b) if so, whether there is any proposal under consideration of the Government to make new Ayushman cards after making Parivar Pehchan Patra in State togetherwith the details thereof ?

Chandigarh:
The 26th February, 2022.

R.K. NANDAL,
Secretary,
Haryana Vidhan Sabha.